

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/100(CHE)/2021
NAME OF THE PETITIONER : Long Short Investments Pvt Ltd
NAME OF THE RESPONDENT(S) : Metafilms India Ltd & Others
UNDER SECTION : Sec 244(1) of CA 2013

ORDER

Ld. Counsel Mr. B. Thilak Narayanan for the Petitioner. Ld. Counsel Mr. Keshav K for R1, R3, R4 and R5 (on change of vakalat). Since there is change of counsel for the 3rd time, the Counsel sought time to prepare and make submission and confirm the submission made earlier.

Pleadings are complete.

Post the Petition for **final hearing on 24.07.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk